

Sl. No.	Name of district	Date of Sanction	Amount of first instalment (Rs. in lakhs)
28.	Chhattarpur	23.7.2003	225.18
29.	Damoh	26.5.2004	165.37
30.	Katni	26.5.2004	162.18
31.	Khargone	26.5.2004	233.74
32.	Balaghat	26.5.2004	220.83
33.	Morena	26.5.2004	242.37
34.	Ratlam	26.5.2004	185.45
35.	Satna	26.5.2004	285.29
36.	Shahdol	26.5.2004	240.19
37.	Shajapur	26.5.2004	196.91
38.	Seoni	26.5.2004	177.92
39.	Vidisha	26.5.2004	185.46
40.	Sehore	18.2.2005	119.49
41.	Bhopal	29.3.2005	203.22
42.	Umaria	29.3.2005	57.02

Rise in divorce cases

4841. MS. PRAMILA BOHIDAR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there has been a rise in the cases of divorce during the last three years;

(b) if so, the details of and the reasons therefor; and

(c) what measures being taken to check such cases and provide relief to women divorcee?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KANTI SINGH): (a) and (b) As per the information furnished by the National Sample Survey Organisation (NSSO), under the Ministry of Statistics and Programme Implementation, there has been no significant increase in the number of women divorcees.

According to the information furnished, the number of divorced/separated women of the age of 10 years and above, has been as follows:

NSS Report number & year	No. of divorced/separated females
Report No. 409 of June 1993-July 1994	Urban: 6 out of 1000 Rural: 7 out of 1000
Report No. 458 of July 1999-June 2000	Urban: 6 out of 1000 Rural: 8 out of 1000

According to some expert opinion, divorce in most well to do families, both by males and females, is due to lack of adjustment and ego clashes. In the case of poor people divorce is initiated by the husband.

(c) The Department of Women and Child Development is implementing the following schemes to rehabilitate such women:

Swadhar: Under this scheme, marginalized women/girls living in difficult circumstances without any social and economic support are given the primary needs of shelter, food, clothing and care.

Short Stay Home for Women & Girls: Under this scheme, women and girls who are made to leave their homes due to family tension or discord and without any means of subsistence and have no social protection from exploitation or facing litigation on account of marital disputes are provided shelter, maintenance, medical care, vocational training etc.

Continuing Education Programme in Orissa

4842. MS. PRAMILA BOHIDAR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of districts in Orissa covered under the Continuing Education Programme (CEP) and its impact;

(b) whether any study has been conducted regarding implementation of the mid-day meal programme in relation to the CEP; and

(c) if so, details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT. (SHRI MD. ALI ASHRAF FATMI): (a) The Continuing Education Programme has been sanctioned for the districts of Bolangir, Kalahandi, Sundergarh and a special project for Rourkella. According to the reports received from State Government 1532 Continuing Education Centres and 163 Nodal Continuing Education Centres have been set up in these districts.